

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 31th day of January, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

**CIVIL MISC. CONTEMPT PETITION No. 330/00010 OF 2019
IN
Original Application No. 1423 OF 2012
(U/S 19, Administrative Tribunal Act, 1985)**

Har Nandan a/a 46 years S/o Late Mishri Lal R/o Village and Post Parasi Ram Kishan Tehsil Bisalpur District Pilibhit.

.....Petitioner

V E R S U S

1. Sri Sant Prakash, District Inspector of School Pilibhit/President Chayam Samiti, Jawahar Navyoday Vidyalay Shivpuri, Naudiya, Pilibhit.
2. G. Chandramoli, Deputy Commissioner Jawahar Navyoday Vidyalaya Lucknow.

.....Respondents

Advocate for the Applicant:- Shri Vinod Kumar Shukla.

Advocate for the Respondent:- None.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. Shri Vinod Kumar Shukla, Advocate for the applicant is present. None present for the respondents.

2. Advocate for the applicant stated that he does not want to press the contempt petition and requested to dismiss the same as withdrawn.

3. Accordingly, this contempt petition is dismissed as prayed by the Advocate for the applicant with liberty to seek before appropriate forum.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

/SS/